

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

11. I.A. 3405/2022

I.A. 222/2020

M.A. 1455/2018

IN

C.P.(IB)-581(MB)/2017

CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: Punit Pawankumar Agarwal

V/s.

A & A Shelters Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Due to paucity of time matter could not be heard. List this matter on

**13.06.2023.**

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)